<u>In the National Company Law Tribunal, New Delhi</u> <u>Registrar</u>

CP No. 14/2016

SECTION OF THE COMPANIES ACT: 433, 434 & 439

In the matter of:

| M/s. Punjab & Sind Bank | Petitioner |
|-----------------------------------|------------|
| VS. | |
| M/s. Goenka Diamond & Jewels Ltd. | Respondent |

Order deliver on 07.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s)

Shri Sahil, Advocate

For the Respondent (s) :

None Appeared

ORDER

The counsel for petitioner has sought one week time to file two sets of petition, compliance affidavit in terms of notification No. G.S. R 1119 (E) dated 7.12.2016 and affidavit of service under the relevant rule of Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016.

The counsel for petitioner is directed to file aforementioned documents within a week.

List the matter on 13.07.2017.

(Shiv Ram Bairwa) Registrar